## CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

## Petition No.362/TD/2025

- Subject : Application under Section 14 of the Electricity Act, 2003 read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of trading licence and other related matters) Regulations, 2020.
- Petitioner : Dhara Power

Date of Hearing : **29.4.2025** 

- Coram : Shri Jishnu Barua, Chairperson Shri Ramesh Babu V., Member Shri Harish Dudani, Member Shri Ravinder Singh Dhillon, Member
- Parties Present : Shri Nishant Kumar, Advocate Shri Shikhar Khanna, Advocate

## Record of Proceedings

During the course of the hearing, the learned counsel for the Petitioner submitted that the instant Petition has been filed for the grant of a Category IV trading licence under the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for Grant of Trading Licence and other Related Matters) Regulations, 2020. He further submitted that the Petitioner has complied with the provisions of the Trading Licence Regulations, 2020.

2. Considering the submissions made by the learned counsel for the Petitioner, the Commission directed the Petitioner to the file the following information on an affidavit within two weeks:

(a) The Commission observed that the special audited balance sheet dated 11.2.2025 is not supported by UDIN number which is a compulsory requirement as per The Institute of Chartered Accountants of India (ICAI). Re-submit the Special Audited Balance Sheet falling within 30 days immediately preceding the date of filing of the present application duly supported by UDIN of the practicing Chartered Accountant and Valuer's report.

(b) Clarify as to whether assets included in the Balance sheet are in the name of proprietor or firm. Furnish the details of the assets along with valuation which are in the name of Dhara Power.

(c) Re-submit the details of Professionals with clear mentioning the years of experience.

3. The Petition shall be listed for the hearing on **13.5.2025.** 

By order of the Commission Sd/-(T.D. Pant) Joint Chief (Law)